

[Mr. Speaker]

can come there and we shall discuss it there.

SHRI SHIVAJI RAO S. DESHMUKH:
It was about the suspension of the rule for 24 hours' notice.

MR. SPEAKER : Papers to be laid on the Table.

12.12 hrs.

PAPERS LAID ON THE TABLE

Audit Report and Appropriation Accounts, Posts and Telegraphs

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : Sir, I beg to lay on the Table :—

- (1) A copy of the Audit Report, Posts and Telegraphs, 1968, under article 151(1) of the Constitution.
- (2) A copy of Appropriation Accounts, Posts and Telegraphs, for the year 1966-67.
[Placed in Library, See No. LT-1085/68].

Annual Reports of Development Councils

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI RAGHUNATH REDDI) : Sir, on behalf of Shri F. A. Ahmed, I beg to lay on the Table a copy each of the Annual Reports of the following Development Councils for the year 1966-67, under sub-section (4) of section 7 of the Industries (Development and Regulations) Act, 1951 :

- (1) Development Council for Automobiles, Automobiles Ancillary Industries, Transport Vehicle Industries, Tractors and Earth Moving Equipment.
- (2) Development Council for Machine Tools Industry.
- (3) Development Council for Paper, Pulp and Allied Industries.
- (4) Development Council for Sugar Industry.

(5) Development Council for Organic Chemical Industries.

(6) Development Council for inorganic Chemical Industries.

[Placed in Library. See No. LT-1986/68].

Government Savings Certificates (Fixed Deposits) Rules

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : Sir, on behalf of Shri Jagannath Pahadia, I beg to lay on the Table a copy of the Government Savings Certificates (Fixed Deposits) Rules, 1968, published in Notification No. G.S.R. 745 in Gazette of India dated the 17th April, 1968, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959.
[Placed in Library. See No. LT-1087/68].

ESTIMATES COMMITTEE

Minutes

SHRI P. VENKATASUBBAIAH (Nandyal) : Sir, I beg to lay on the Table Minutes of the Sittings of the Estimates Committee relating to General matters.

COMMITTEE ON PUBLIC UNDERTAKINGS

Minutes

श्री डा० ना० तिवारी (गोपालगंज) :
मैं सरकारी उपक्रमों सम्बन्धी समिति के पन्द्रहवें प्रतिवेदन सम्बन्धी बैठकों का कार्यवाही-सारांश सभा पटल पर रखता हूँ।

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirtieth Report

SHRI KHADILKAR (Khed) : I beg to present the Thirtieth Report of the Committee on Private Members' Bills and Resolutions.
